

आयकर अपीलीय अधिकरण : लखनऊ न्यायपीठ : लखनऊ

दिनांक-01/07/2025 से दिनांक-03/07/2025 की अवधि का न्यायपीठ का गठन ।

अवधि	न्यायपीठ	पीठ गठन
01.07.2025 से 03.07.2025	न्यायपीठ (A)	श्री कुल भारत, उपाध्यक्ष महोदय एवं श्री निखिल चौधरी, लेखा सदस्य महोदय
01.07.2025 से 03.07.2025	न्यायपीठ (B)	श्री सुधांशु श्रीवास्तव, न्यायिक सदस्य महोदय एवं श्री अनादी नाथ मिश्र, लेखा सदस्य महोदय
01.07.2025 से 03.07.2025	न्यायपीठ (SMC)	श्री सुधांशु श्रीवास्तव, न्यायिक सदस्य महोदय

नोट (i) उपरोक्त अवधि में न्यायपीठ Hybrid माध्यम (through Cisco Webex) से कार्य करेगी जिसका Meeting No. 2642 078 5626 एवं Meeting password:-12345 है ।

आदेश द्वारा

माननीय उपाध्यक्ष महोदय
(लखनऊ क्षेत्र)

दिनांक:- 24-06-2025


सहायक रजिस्ट्रार

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW**CAUSE LIST OF A BENCH FOR 01-JULY-2025 (TUESDAY)**

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 20/LKW/2017	2011-12	[A] M/S AYODHYA FAIZABAD DEVELOPEMENT AUTHORITY	
2	ITA 525/LKW/2017	2011-12	[D] M/S AYODHYA FAIZABAD DEVELOPEMENT AUTHORITY	
3	ITA 80/LKW/2023	2010-11	[A] U.P STATE HANDLOOM CORPORATION LTD.	
4	ITA 171/LKW/2024	2015-16	[A] SHRI PAWAN KUMAR JAIN	
5	ITA 172/LKW/2024	2016-17	[A] SHRI PAWAN KUMAR JAIN	
6	ITA 173/LKW/2024	2017-18	[A] SHRI PAWAN KUMAR JAIN	
7	ITA 174/LKW/2024	2021-22	[A] KHEM CHAND PAWAN KUMAR SARAF P.LTD.	
8	ITA 204/LKW/2024	2021-22	[D] KHEM CHAND PAWAN KUMAR SARRAF PRIVATE LIMITED, MEERUT	
9	ITA 175/LKW/2024	2018-19	[A] AMAR BROTHERS GLOBAL P.LTD	
10	ITA 425/LKW/2024	2015-16	[A] MAHIPAL SINGH RAGHAV	
11	ITA 433/LKW/2024	2015-16	[D] MAHIPAL SINGH RAGHAV	
12	ITA 426/LKW/2024	2015-16	[A] MOHIT SINGH RAGHAV	
13	ITA 436/LKW/2024	2015-16	[D] MOHIT SINGH RAGHAV	
14	ITA 538/LKW/2024	2015-16	[A] MR. HARI PRAKASH	
15	ITA 540/LKW/2024	2007-08	[A] AMIR AHMAD	
16	ITA 541/LKW/2024	2008-09	[A] AMIR AHMAD	
17	ITA 542/LKW/2024	2007-08	[A] ARIF AHMAD	
18	ITA 548/LKW/2024	2013-14	[A] JITENDRA SINGH	


Assistant Registrar
25-Jun-2025

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW**CAUSE LIST OF B BENCH FOR 01-JULY-2025 (TUESDAY)**

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 164/LKW/2024	2015-16	[A] M/S SHRI SHYAM INFRA P.LTD	
2	IT(SS)A 167/LKW/2024	2018-19	[A] M/S SHRI SHYAM INFRA P.LTD	
3	IT(SS)A 168/LKW/2024	2019-20	[A] M/S SHRI SHYAM INFRA P. LTD.	
4	IT(SS)A 169/LKW/2024	2020-21	[A] M/S SHRI SHYAM INFRA P.LTD.	
5	IT(SS)A 732/LKW/2024	2011-12	[A] JAI SHANKAR SINGH	
6	IT(SS)A 733/LKW/2024	2012-13	[A] JAI SHANKAR SINGH	
7	IT(SS)A 734/LKW/2024	2013-14	[A] JAI SHANKAR SINGH	
8	IT(SS)A 735/LKW/2024	2014-15	[A] JAI SHANKAR SINGH	
9	IT(SS)A 736/LKW/2024	2015-16	[A] JAI SHANKAR SINGH	
10	IT(SS)A 737/LKW/2024	2017-18	[A] JAI SHANKAR SINGH	
11	ITA 14/LKW/2024	2018-19	[A] PUSHPENDRA SINGH	
12	ITA 165/LKW/2024	2016-17	[A] M/S SHRI SHYAM INFRA P.LTD	
13	ITA 166/LKW/2024	2017-18	[A] M/S SHRI SHYAM INFRA P. LTD	
14	ITA 318/LKW/2025	2014-15	[A] VISHAL SHIVHARE	
15	ITA 495/LKW/2024	2014-15	[A] JYOTI AGARWAL	
16	ITA 496/LKW/2024	2015-16	[A] JYOTI AGARWAL	
17	ITA 78/LKW/2025	2019-2020	[A] DISTRICT COOPERATIVE BANK LIMITED, SHAHJAHANPUR	
18	ITA 79/LKW/2025	2021-2022	[A] DISTRICT COOPERATIVE BANK LIMITED, SHAHJAHANPUR	
19	ITA 81/LKW/2025	2017-18	[A] RAJENDRA KUMAR LAXMI DEVI	
20	ITA 88/LKW/2025	2017-18	[A] ANKUR DEALERS PRIVATE LIMITED	
21	ITA 89/LKW/2025	2011-12	[A] SYED MOHAMMAD MAYAR HUSAIN RIZVI	
22	ITA 90/LKW/2025	2021-22	[A] SHRI BHOLA FOOD PRODUCTS	

CAUSE LIST OF B BENCH FOR 01-JULY-2025 (TUESDAY)**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 91/LKW/2025	2007-08	[A] KHAZANA VINIMAY PRIVATE LIMITED	
24	ITA 92/LKW/2025	2008-09	[A] KHAZANA VINIMAY PRIVATE LIMITED	
25	ITA 93/LKW/2025	2009-10	[A] KHAZANA VINIMAY PRIVATE LIMITED	
26	ITA 94/LKW/2025	2010-11	[A] KHAZANA VINIMAY PRIVATE LIMITED	



Assistant Registrar
25-Jun-2025

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW**CAUSE LIST OF SMC BENCH FOR 01-JULY-2025 (TUESDAY)****BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 170/LKW/2024	2021-22	[A] M/S SHRI SHYAM INFRA P.LTD	
2	ITA 231/LKW/2025	2021-22	[A] SHAFI AHAMED	
3	ITA 536/LKW/2024	2017-18	[A] HASEEB AHMAD	
4	ITA 54/LKW/2024	2012-13	[A] VIBHANSHU GOSWAMI (E-FILED.)	


Assistant Registrar
25-Jun-2025

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF

**PART HEARD MATTERS,
FOR 01-JULY-2025 (TUESDAY)**

**BEFORE SHRI KUL BHARAT, VICE PRESIDENT
AND SHRI ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

PART HEARD MATTERS										
Srl	Appeal Number				Assmt. Year	Assessee		Bench	Remarks	
1	ITA	388	LKW	2020	2012-13	[A] SHRI GANGA DUTT UPADHYAY		A		
2	ITA	450	LKW	2020	2012-13	[D] SHRI GANGA DUTT UPADHYAYA		A		


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INCOME TAX APPELLATE TRIBUNAL, LUCKNOW**CAUSE LIST OF A BENCH FOR 02-JULY-2025 (WEDNESDAY)****BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 534/LKW/2018	2013-14	[D] M/S. SMT. SAROJ SINGH SHIKSHAN SANSTHAN	
2	ITA 535/LKW/2018	2014-15	[D] M/S. SMT. SAROJ SINGH SHIKSHAN SANSTHAN	
3	ITA 687/LKW/2018	2014-15	[D] SHRI HONEY SHARMA	
4	ITA 173/LKW/2020	2015-16	[D] SHRI RADHA KAMAL UPADHYAYA	
5	IT(SS)A 82/LKW/2022	F.Y- 2014- 15	[A] RAJESH KUMAR AGARWAL	
6	ITA 86/LKW/2022	2017-2018	[A] MOHAMMAD ASIF KHAN	
7	ITA 206/LKW/2022	2017-18	[A] LEAYAN GLOBAL PVT.LTD	
8	ITA 24/LKW/2023	2019-20	[A] AMIT KUMAR JAISWAL	
9	ITA 170/LKW/2023	2015-16	[A] DEV MURTI	
10	ITA 226/LKW/2023	2018-19	[D] SUBHAM POLUCHEM PRIVATE LIMITED	
11	ITA 353/LKW/2023	2016-17	[A] SHASHI INFRA CONSTRUCTION PVT. LTD.	
12	ITA 405/LKW/2024	2009-10	[A] RAGHUNATH PRASAD GUPTA	
13	ITA 406/LKW/2024	2010-11	[A] RAGHUNATH PRASAD GUPTA	
14	ITA 407/LKW/2024	2011-12	[A] RAGHUNATH PRASAD GUPTA	
15	ITA 408/LKW/2024	2012-13	[A] RAGHUNATH PRASAD GUPTA	
16	ITA 409/LKW/2024	2013-14	[A] RAGHUNATH PRASAD GUPTA	
17	ITA 410/LKW/2024	2014-15	[A] RAGHUNATH PRASAD GUPTA	
18	ITA 411/LKW/2024	2015-16	[A] RAGHUNATH PRASAD GUPTA	



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25-Jun-2025

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW**CAUSE LIST OF B BENCH FOR 02-JULY-2025 (WEDNESDAY)**

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 362/LKW/2017	2007-08	[D] M/S U.P JAL VIDYUT NIGAM LTD. (OLD APPEAL)	
2	ITA 363/LKW/2017	2008-09	[D] M/S U.P JAL VIDYUT NIGAM LTD. (OLD APPEAL)	
3	ITA 364/LKW/2017	2009-10	[D] M/S U.P JAL VIDYUT NIGAM LTD. (OLD APPEAL)	
4	ITA 365/LKW/2017	2010-11	[D] M/S U.P JAL VIDYUT NIGAM LTD. (OLD APPEAL)	
5	ITA 366/LKW/2017	2011-12	[D] M/S U.P JAL VIDYUT NIGAM LTD. (OLD APPEAL)	
6	ITA 222/LKW/2020	2012-13	[A] M/S. U.P. JAL VIDYUT NIGAM LIMITED	
7	ITA 223/LKW/2020	2013-14	[A] M/S. U.P. JAL VIDYUT NIGAM LTD.	
8	ITA 224/LKW/2020	2014-15	[A] M/S. U.P. JAL VIDYUT NIGAM LTD.	
9	ITA 225/LKW/2020	2015-16	[A] M/S. U.P. JAL VIDYUT NIGAM LTD.	
10	ITA 411/LKW/2018	2008-09	[A] SHRI SANJAY KUMAR BHATIA	
11	ITA 21/LKW/2022	2017-2018	[A] ARPIT KUMAR SRIVASTAVA	
12	ITA 168/LKW/2022	2018-19	[A] COMEXCELL TECHNOLOGIES	
13	ITA 173/LKW/2022	2018-19	[D] M/S COMMEXCELL TECHNOLOGIES	
14	ITA 205/LKW/2024	2012-13	[D] UP SHRAM EVAM NIRMAN SAHKARI SANGH LIMITED (E-FILED.)	
15	ITA 543/LKW/2024	2011-12	[D] UP RAJYA NIRMAN EVAM SHRAM VIKAS SAHKARI SANGH LIMITED	
16	ITA 566/LKW/2024	2011-12	[A] U.P.RAJYA NIRMAN EVAM SHRAM VIKAS SAHKARI SNAGHLTD	
17	ITA 105/LKW/2025	2022-23	[A] CENTRAL METHODIST CHURCH	

 **Assistant Registrar**
25-Jun-2025

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

**CAUSE LIST OF
PART HEARD MATTERS,**

FOR 02-JULY-2025 (WEDNESDAY)

BEFORE SHRI SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER

PART HEARD MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	ITA	159	LKW	2022	2020-21	[A] M/S HARIOM ENTERPRISE	SMC
2	ITA	194	LKW	2025	2010-11	[A] RAJEEV SINGH	SMC

**BEFORE SHRI SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND SHRI NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

PART HEARD MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	CO	14	LKW	2023	2016-17	[A] M/S TRIMURTI FRAGRANCES PVT. LTD	B
2	IT(SS)A	212	LKW	2022	2016-17	[D] M/S TRIMURTI FRAGRANCES PVT. LTD	B

PART HEARD MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	ITA	181	LKW	2024	2017-18	[A] ROHILKHAND EDUCATIONAL CHARITABLE TRUST (E-FILED.)	B E-filed.
2	ITA	182	LKW	2024	2018-19	[A] ROHILKHAND EDUCATIONAL CHARITABLE TRUST (E-FILED.)	B E-filed.
3	ITA	241	LKW	2013	200607	[D] M/S. F.I.BUIDERS PVT.LTD. (OLD APPEAL)	B OLD APPEAL


Assistant Registrar

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW**CAUSE LIST OF B BENCH FOR 03-JULY-2025 (THURSDAY)**

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 190/LKW/2019	2013-14	[D] U.P STATE FOOD & ESSENTIAL COMMODITIES LTD.	
2	ITA 203/LKW/2020	2015-16	[A] SHRI BABU LAL	
3	ITA 101/LKW/2022	2017-18	[A] JAIN COLD STORAGE	
4	ITA 190/LKW/2022	2017-18	[D] M/S KUNDAN CASTING PVT.LTD.	
5	IT(SS)A 81/LKW/2022	F.Y. 2013-14	[A] SHAHEEN RABIA	
6	IT(SS)A 44/LKW/2023	2016-17	[A] M/S. RCS HOSPITALITY LLP	
7	IT(SS)A 45/LKW/2023	2015-16	[A] SAURABH SHIVHARE	
8	IT(SS)A 46/LKW/2023	ACJPS2539R	[A] RAJESHWARI SHIVHARE	
9	IT(SS)A 47/LKW/2023	2021-22	[A] TRIPTI GUPTA	
10	ITA 81/LKW/2023	NA	[A] M/S. PATH SARTHI TRUST	
11	ITA 260/LKW/2023	2003-14	[A] U.P.COOPERATIVE FEDERATIONLTD	
12	ITA 300/LKW/2023	2014-15	[D] KAMAD SOLVEX PRIVATE LIMITED	
13	ITA 301/LKW/2023	2020-21	[D] KAMAD SOLVEX PRIVATE LIMITED	
14	ITA 305/LKW/2023	2013-14	[A] KAMAD SOLVEX PRIVATA LIMITED	
15	ITA 316/LKW/2023	2013-14	[D] KAMAD SOLVEX PRIVATE LIMITED	
16	ITA 572/LKW/2024	2018-19	[D] KNS MEMORIAL	
17	ITA 188/LKW/2025	2016-17	[A] VISHWANATH YADAV	
18	ITA 189/LKW/2025	2017-18	[A] VISHWANATH YADAV	
19	ITA 197/LKW/2025	2014-15	[D] VARUNARJUN TRUST	


Assistant Registrar
25-Jun-2025

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW**CAUSE LIST OF A BENCH FOR 03-JULY-2025 (THURSDAY)**

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 729/LKW/2015	2009-10	[A] K.L MEMORIAL HOSPITAL (P) LTD. (OLD APPEAL)	
2	ITA 730/LKW/2015	2010-11	[A] K.L MEMORIAL HOSPITAL (P) LTD. (OLD APPEAL)	
3	ITA 731/LKW/2015	2011-12	[A] K.L MEMORIAL HOSPITAL (P) LTD. (OLD APPEAL)	
4	ITA 509/LKW/2018	2011-12	[D] M.K.U PVT. LTD.	
5	CO 23/LKW/2018	2011-12	[A] M.K.U PVT. LTD.	
6	ITA 695/LKW/2018	2010-11	[D] KULDEEP SINGH SUKHVINDER SINGH & OTHERS	
7	IT(SS)A 696/LKW/2018	2011-12	[D] KULDEEP SINGH SUKHVINDER SINGH & OTHERS	
8	IT(SS)A 698/LKW/2018	2013-14	[D] KULDEEP SINGH SUKHVINDER SINGH & OTHERS	
9	IT(SS)A 49/LKW/2019	2009-10	[A] KULDEEP SINGH SUKHVINDER SINGH & OTHERS	
10	IT(SS)A 50/LKW/2019	2010-11	[A] KULDEEP SINGH SUKHVINDER SINGH & OTHERS	
11	ITA 190/LKW/2020	2012-13	[A] SH. SUKHVINDER SINGH	
12	ITA 191/LKW/2020	2014-15	[A] SH. SUKHVINDER SINGH	
13	ITA 200/LKW/2020	20161-7	[A] BHARTIYA JAN SEWA ASHRAM	
14	ITA 238/LKW/2023	2010-11	[A] PALLIKUPPAM VISHWANATHAN JAGANMOHAN	
15	ITA 239/LKW/2023	2011-12	[A] PALLIKUPPAM VISHWANATHAN JAGANMOHAN	
16	ITA 240/LKW/2023	2012-13	[A] PALLIKUPPAM VISHWANATHAN JAGANMOHAN	
17	ITA 241/LKW/2023	2013-14	[A] PALLIKUPPAM VISHWANATHAN JAGANMOHAN	
18	ITA 242/LKW/2023	2014-15	[A] PALLIKUPPAM VISHWANATHAN JAGANMOHAN	
19	ITA 75/LKW/2024	2017-18	[A] DUGDH UTPADAK SAHAKARI SANGH LTD.	
20	ITA 449/LKW/2024	2018-19	[A] M/S SATVIK POLYCHEM PVT.LTD	
21	ITA 466/LKW/2024	2014-15	[A] DISTRICT CO OPERATIVE BANK LIMITED	
22	ITA 467/LKW/2024	2021	[D] KAMAD SOLVEX PRIVATE LIMITED	
23	ITA 133/LKW/2025	2013-2014	[A] SATYA PRAKASH SONI	

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

**CAUSE LIST OF
PART HEARD MATTERS**

FOR 03-JULY-2025 (THURSDAY)

BEFORE **SHRI KUL BHARAT, VICE PRESIDENT**
AND **SHRI ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

PART HEARD MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	ITA	269	LKW	2015	2008-09	[A] M/S K.M SUGAR MILLS LIMITED (OLD APPEAL)	A OLD APPEAL
2	ITA	401	LKW	2017	2010-11	[A] M/S. K.M. SUGAR MILLS LIMITED (OLD APPEAL)	A OLD APPEAL
3	ITA	402	LKW	2017	2011-12	[A] M/S. K.M. SUGAR MILLS LIMITED (OLD APPEAL)	A OLD APPEAL
4	ITA	403	LKW	2017	2012-13	[A] M/S. K.M. SUGAR MILLS LIMITED (OLD APPEAL)	A OLD APPEAL
5	ITA	404	LKW	2017	2013-14	[A] M/S. K.M. SUGAR MILLS LIMITED (OLD APPEAL)	A OLD APPEAL
6	ITA	405	LKW	2017	2014-15	[A] M/S. K.M. SUGAR MILLS LIMITED (OLD APPEAL)	A OLD APPEAL
7	ITA	442	LKW	2017	2010-11	[D] M/S. K.M. SUGAR MILLS LIMITED (OLD APPEAL)	A OLD APPEAL
8	ITA	443	LKW	2017	2011-12	[D] M/S. K.M. SUGAR MILLS LIMITED (OLD APPEAL)	A OLD APPEAL
9	ITA	444	LKW	2017	2012-13	[D] M/S. K.M. SUGAR MILLS LIMITED (OLD APPEAL)	A OLD APPEAL
10	ITA	445	LKW	2017	2013-14	[D] M/S. K.M. SUGAR MILLS LIMITED (OLD APPEAL)	A OLD APPEAL
11	ITA	520	LKW	2017	2014-15	[D] M/S. K.M. SUGAR MILLS LIMITED (OLD APPEAL)	A OLD APPEAL
12	ITA	700	LKW	2018	2015-16	[A] M/S. K.M. SUGAR MILLS LIMITED	A

BEFORE **SHRI ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**
AND **SHRI SUBHASH MALGURIA, JUDICIAL MEMBER**

PART HEARD MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	ITA	155	LKW	2024	2018-19	[A] TARDIGRADE HEALTHTECH PRIVATE LIMITED (E-FILED.)	A E-filed.
2	ITA	320	LKW	2024	2017-18	[A] NETPLAST PVT.LTD.	A


Assistant Registrar